

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 201
(IB)-308(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Krishan Mohan Mehndiratta	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 202
(IB)-309(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Anil Khurana	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 203
(IB)-310(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mrs. Radha Krishan Mehndiratta	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 204
(IB)-331(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mrs. Sunanada Khuranan	Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 205
(IB)-324(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mrs. Anuradha Mehndiratta	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 206
(IB)-744(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Narendra Kishore Pradeep	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 207
(IB)-745(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Sh. Nawal Kishore Saxena	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 208
(IB)-746(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Smt. Preeti Saxena	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 209
(IB)-747(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Smt. Sheela Saxena	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 210
(IB)-750(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Smt. Rashmi Saxena	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 211
(IB)-99(PB)/2021

IN THE MATTER OF:

Mr. Mukesh Soni Petitioner/Applicant

Order Under Section 94 (1) of Insolvency & Bankruptcy Code, 2016

ITEM No. 212
(IB)-109(PB)/2021

IN THE MATTER OF:

Mr. Murari Lal Soni Petitioner/Applicant

Order Under Section 94 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 213
(IB)-156(PB)/2021

IN THE MATTER OF:

State Bank of India Petitioner/Applicant

v.

Mrs. Aarti Singhal Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 214
(IB)-157(PB)/2021

IN THE MATTER OF:

State Bank of India Petitioner/Applicant

v.

Sanjay Singhal Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 215
(IB)-337(PB)/2021

IN THE MATTER OF:

State Bank of India Petitioner/Applicant

v.

Shri Raman Gupta Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 216
(IB)-380(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Kiran Gupta	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 217
(IB)-384(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Sanjay Gupta	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 218
(IB)-667(PB)/2021

IN THE MATTER OF:

Mr. Anant Saxena (through RP Gagan Gulati)...		Petitioner/Applicant
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Order Under Section 94 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 219
(IB)-698(PB)/2021

IN THE MATTER OF:

Mr. Chandra Shekar Saxena Through RP Gagan Gulati	Petitioner/Applicant
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Order Under Section 94 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 220
(IB)-743(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Shri Anant Saxena	Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 221
(IB)-169(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant

v.

Shri Chandra Shekhar Saxena Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 222
(IB)-398(PB)/2022

IN THE MATTER OF:

Kissan Impex Private Limited Petitioner/Applicant

v.

Prem Chand Garg Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 223
(IB)-399(PB)/2022

IN THE MATTER OF:

Kissan Impex Private Limited Petitioner/Applicant

v.

Anita Garg Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 224
(IB)-468(PB)/2022

IN THE MATTER OF:

Union Bank of India Petitioner/Applicant

v.

Shri Ankur Aggarwal Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 225
(IB)-469(PB)/2022

IN THE MATTER OF:

Union Bank of India Petitioner/Applicant

v.

Shri Manik Aggarwal Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 226
(IB)-477(PB)/2022

IN THE MATTER OF:

Union Bank of India Petitioner/Applicant
v.
Smt. Puja Aggarwal Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 227
(IB)-478(PB)/2022

IN THE MATTER OF:

Union Bank of India Petitioner/Applicant
v.
Shri Summit Aggarwal Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 228
(IB)-551(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Mr. Rishi Gupta Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 229
(IB)-552(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Mr. Rakesh Gupta Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 230
(IB)-554(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Smt. Shanta Gupta Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 231
(IB)-613(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Mr. R.C. Gupta Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 232
(IB)-714(PB)/2022

IN THE MATTER OF:

State Bank of India (Trough RP Mr. Gian Chand Narang)
..... Petitioner/Applicant
v.
Mr. Ashutosh Mahindru Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 233
(IB)-715(PB)/2022

IN THE MATTER OF:

State Bank of India (Trough RP Mr. Gian Chand Narang)
..... Petitioner/Applicant
v.
Mr. Atul Mahindru Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 234
(IB)-716(PB)/2022

IN THE MATTER OF:

State Bank of India (Trough RP Mr. Gian Chand Narang)
..... Petitioner/Applicant
v.
Mr. Ashish Mahindru Respondent

Order Under Section 95 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 235
(IB)-719(PB)/2022

IN THE MATTER OF:

State Bank of India (Trough RP Mr. Gain Chand Narang)
..... Petitioner/Applicant
v.
Mr. Ashok Mahindru Respondent

Order Under Section 94 (1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 236
(IB)-941(ND)/2020

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Sh. Atul Punj	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 237
(IB)-68(PB)/2021

IN THE MATTER OF:

Union Bank of India	Petitioner/Applicant
v.		
Atul Punj	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 238
(IB)-386(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Gurjeet Singh Johar	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 239
(IB)-13(PB)/2022

IN THE MATTER OF:

HDFC Bank Ltd.	Petitioner/Applicant
v.		
Shachi Jain	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 240
(IB)-14(PB)/2022

IN THE MATTER OF:

HDFC Bank Ltd.	Petitioner/Applicant
v.		
Bina Jain	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 241
(IB)-15(PB)/2022

IN THE MATTER OF:

HDFC Bank Ltd.	Petitioner/Applicant
v.		
Shivi Jain	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 242
(IB)-466(PB)/2022

IN THE MATTER OF:

Shakuntalam Securitizeds Private Limited Though Anil Gupta	Petitioner/Applicant
v.		
Mr. Piyoosh Goyal	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 243
(IB)-467(PB)/2021

IN THE MATTER OF:

DBS Bank India Ltd. (Through RP)	Petitioner/Applicant
v.		
Naushad Ahmad	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 244
(IB)-488(ND)/2021

IN THE MATTER OF:

Intec Capital Limited	Petitioner/Applicant
v.		
Chitresh Lather	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 245
(IB)-607(PB)/2021

IN THE MATTER OF:

DBS Bank India Ltd	Petitioner/Applicant
v.		
Mr. Aamir Ahmad	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 246
(IB)-83(PB)/2022

IN THE MATTER OF:

IDBI Trusteeship Services Ltd	Petitioner/Applicant
v.		
Manoj Gaur	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 247
(IB)-527(PB)/2022

IN THE MATTER OF:

Union Bank of India	Petitioner/Applicant
v.		
Shri Rohit Aggarwal	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 248
(IB)-435(PB)/2021

IN THE MATTER OF:

Alchemist Asset Reconstructions Company Ltd.	Petitioner/Applicant
v.		
Mrs. Nita Puri	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 249
(IB)-145(PB)/2022

IN THE MATTER OF:

Bank of Baroda	Petitioner/Applicant
v.		
Ajay Bhadauria	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 250
(IB)-146(PB)/2022

IN THE MATTER OF:

Bank of Baroda	Petitioner/Applicant
v.		
Anil Kumar Nigam	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 251
(IB)-147(PB)/2022

IN THE MATTER OF:

Bank of Baroda	Petitioner/Applicant
v.		
Vinay Bhadauria	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 252
(IB)-255(PB)/2022

IN THE MATTER OF:

Union Bank of India Ltd.	Petitioner/Applicant
v.		
Arvind Agarwal	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 253
(IB)-703(PB)/2022

IN THE MATTER OF:

IDBI Bank Limited	Petitioner/Applicant
v.		
Kunwer Sachdev	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 254
(IB)-709(PB)/2022

IN THE MATTER OF:

State Bank Of India	Petitioner/Applicant
v.		
Sh. Brij Bhushan Singal	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 255
(IB)-710(PB)/2022

IN THE MATTER OF:

State Bank Of India	Petitioner/Applicant
v.		
Sh. Neeraj Singal	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 256
(IB)-216(PB)/2021

IN THE MATTER OF:

Bank of India	Petitioner/Applicant
v.		
Shri Parveen Gupta	Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 257
(IB)-217(PB)/2021

IN THE MATTER OF:

Bank of India	Petitioner/Applicant
v.		
Shri Ashok Goel	Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 258
(IB)-218(PB)/2021

IN THE MATTER OF:

Bank of India	Petitioner/Applicant
v.		
Smt. Ginni Devi	Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 259
(IB)-220(PB)/2021

IN THE MATTER OF:

Bank of India	Petitioner/Applicant
v.		
Shri Pradeep Goel	Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 260
(IB)-221(PB)/2021

IN THE MATTER OF:

Bank of India	Petitioner/Applicant
v.		
Shri Jai Singh Goel	Respondent

Order Under Section 95 of Insolvency & Bankruptcy Code, 2016.

ITEM No. 261
(IB)-550(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
Through RP Mr. Manohar Lal Vij	
v.		
Gaurav Rathi	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 262
(IB)-165(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Hem Singh Bharana	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 263
(IB)-457(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Charanbir Singh Sethi	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 264
(IB)-458(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Amrit Pal Singh Chadha	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 265
(IB)-382(PB)/2022

IN THE MATTER OF:

Union Bank of India	Petitioner/Applicant
v.		
Hem Singh Bharana	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 266
(IB)-266(PB)/2022

IN THE MATTER OF:

Union Bank of India	Petitioner/Applicant
v.		
Smt. Vidushi Agarwal	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 267
(IB)-610(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Shri Manish Goel	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 268
(IB)-603(PB)/2021

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Shri Vishal Goel	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 269
(IB)-666(PB)/2022

IN THE MATTER OF:

State Bank of India	Petitioner/Applicant
v.		
Mr. Amar Chand Gupta	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 270
(IB)-444(PB)/2021

IN THE MATTER OF:

M/s. Gluckrich Capital Pvt Ltd	Petitioner/Applicant
v.		
Mr. Shiv Kumar Jatia	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 271
(IB)-697(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Mr. Ram Lal Gupta Respondent

Order Under Section 94(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 272
(IB)-698(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Mr. Raj Kumar Gupta Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 273
(IB)-385(ND)/2021

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Mr. Rajbir Singh Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 274
(IB)-789(PB)/2022

IN THE MATTER OF:

State Bank of India Petitioner/Applicant
v.
Smt. Neelina Sebastine Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 275
(IB)-108(PB)/2021

IN THE MATTER OF:

Mrs. Harsh Soni Petitioner/Applicant

Order Under Section 94(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 276
(IB)-213(PB)/2022

IN THE MATTER OF:

Muthoot Fincorp Ltd. Petitioner/Applicant

v.

Bhawna Lather Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 277
(IB)-214(PB)/2022

IN THE MATTER OF:

Muthoot Fincorp Ltd. Petitioner/Applicant

v.

Bijender Singh Lather Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 278
(IB)-215(PB)/2022

IN THE MATTER OF:

Muthoot Fincorp Ltd. Petitioner/Applicant

v.

Sajjan Singh Beniwal Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 279
(IB)-216(PB)/2022

IN THE MATTER OF:

Muthoot Fincorp Ltd. Petitioner/Applicant

v.

Ram Niwas Lather Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 280
(IB)-217(PB)/2022

IN THE MATTER OF:

Muthoot Fincorp Ltd. Petitioner/Applicant

v.

Joginder Singh Lather Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 281
(IB)-831(PB)/2022

IN THE MATTER OF:

CFM Asset Reconstruction Private Limited Petitioner/Applicant

v.

Mr. Prem Adip Rishi Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 282
(IB)-385(ND)/2020

IN THE MATTER OF:

DMI Finance Pvt. Ltd. Petitioner/Applicant

v.

Navin Raheja Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 283
(IB)-912(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner

Vs

Ankur Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 284
(IB)-913(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner

Vs

Sadhna Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 285
(IB)-914(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner

Vs

Manmohan Swarup Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 286
(IB)-915(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner
Vs
Puja Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 287
(IB)-916(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner
Vs
Kapil Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 288
(IB)-917(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner
Vs
Manik Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 289
(IB)-918(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner
Vs
Rakesh Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 290
(IB)-919(PB)/2022

IN THE MATTER OF:

Canara Bank through RP ... Applicant/Petitioner
Vs
Vikas Aggarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 291
(IB)-920(PB)/2022

IN THE MATTER OF:

Canara Bank through RP	...	Applicant/Petitioner
Vs		
Naresh Kumar Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 292
(IB)-921(PB)/2022

IN THE MATTER OF:

Canara Bank through RP	...	Applicant/Petitioner
Vs		
Kavita Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 293
(IB)-922(PB)/2022

IN THE MATTER OF:

Canara Bank through RP	...	Applicant/Petitioner
Vs		
Rohit Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 294
(IB)-923(PB)/2022

IN THE MATTER OF:

Canara Bank through RP	...	Applicant/Petitioner
Vs		
Sumit Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 295
(IB)-925(PB)/2022

IN THE MATTER OF:

Canara Bank through RP	...	Applicant/Petitioner
Vs		
Navita Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 296
(IB)-416(PB)/2021

IN THE MATTER OF:

State Bank of India	...	Applicant/Petitioner
Vs		
Kamlesh Devi Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 297
(IB)-478(PB)/2021

IN THE MATTER OF:

IFCI Ltd	...	Applicant/Petitioner
Vs		
Pradeep Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 298
(IB)-479(PB)/2021

IN THE MATTER OF:

IFCI Ltd	...	Applicant/Petitioner
Vs		
Vikas Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 299
(IB)-433(PB)/2021

IN THE MATTER OF:

State Bank of India	...	Applicant/Petitioner
Vs		
Vikas Aggarwal	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

ITEM No. 300
(IB)-847(PB)/2022

IN THE MATTER OF:

Small Industries Development Bank of India	...	Applicant/Petitioner
Vs		
Davinder Singh Chawla	...	Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 301
(IB)-860(PB)/2022**

IN THE MATTER OF:

State Bank Of India ... Applicant/Petitioner
Vs
Shri Gulshan Dhingra ... Respondent

Order under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 302
(IB)-861(PB)/2022**

IN THE MATTER OF:

State Bank Of India ... Applicant/Petitioner
Vs
Pinki Dhingra ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 303
(IB)-862(PB)/2022**

IN THE MATTER OF:

State Bank Of India ... Applicant/Petitioner
Vs
Jamna Devi Dhingra ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 304
(IB)-110(PB)/2021**

IN THE MATTER OF:

Mrs. Jyoti Soni ... Applicant/Petitioner

Order Under Section 94(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 306
(IB)-224(PB)/2023**

IN THE MATTER OF:

Srei Infrastructure Finance Limited. ... Applicant/Petitioner
(Presently Undergoing Corporate Insolvency
Vs
Mr. Aditya Kumar Jajodia ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 307
(IB)-255(PB)/2023**

IN THE MATTER OF:

Athar Zia Through Ajay Kumar Kathuria RP ... Applicant/Petitioner

Order Under Section 94(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 308
(IB)-393(PB)/2023**

IN THE MATTER OF:

Seema Malhotra ... Applicant/Petitioner

Order Under Section 94(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 309
(IB)-395(PB)/2023**

IN THE MATTER OF:

Punjab National Bank ... Applicant/Petitioner

Vs

Sanjiv Agarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 310
(IB)-396(PB)/2023**

IN THE MATTER OF:

Punjab National Bank ... Applicant/Petitioner

Vs

Satya Narain Agarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

**ITEM No. 311
(IB)-397(PB)/2023**

IN THE MATTER OF:

Punjab National Bank ... Applicant/Petitioner

Vs

Sangeeta Agarwal ... Respondent

Order Under Section 95(1) of Insolvency & Bankruptcy Code, 2016.

Order delivered on 13.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For Respondent :

ORDER

In view of the proceedings pending before the Hon'ble Supreme Court in the case of Gurmeet Sodhi v. Union of India & Ors., (Writ Petition(s) (Civil) No(s). 307/2022), Sanjay Singal & Anr. v. Union of India & Ors. (Writ Petition(s) (Civil) No(s). 510/2022) & Ashok Pranjivan Bosmiya v. Union of India & Ors. (Writ Petition (Civil) No. 705/2022), various counsels, who appeared through VC seek adjournment.

It appears that the matter was tentatively listed before Hon'ble Supreme Court on 05.09.2023, however, the matter could not be finally listed on that date and is now tentatively listed on 26.09.2023.

Be that as it may, list the matters **on 30.10.2023**.

Parties are at liberty to mention for hearing of the matter, if any, decision is taken earlier.

**(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)**

**(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)**

Shubham – 13.09.2023

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 305
(IB)-985(ND)/2020

IN THE MATTER OF:

Hulas Rahul Gupta ... Applicant/Petitioner
Vs
Union Bank of India and ors. ... Respondent

Order Under Section 94 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For Respondent :

ORDER

In view of the proceedings pending before the Hon'ble Supreme Court in the case of Gurmeet Sodhi v. Union of India & Ors., (Writ Petition(s) (Civil) No(s). 307/2022), Sanjay Singal & Anr. v. Union of India & Ors. (Writ Petition(s) (Civil) No(s). 510/2022) & Ashok Pranjivan Bosmiya v. Union of India & Ors. (Writ Petition (Civil) No. 705/2022), various counsels, who appeared through VC seek adjournment.

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(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)